Annexure -2

Name of the corporate debtor: Supreme & Company Private Limited; Date of commencement of CIRP: 05-06-2024; List of creditors as on: 16-12-2024

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

	Name of creditor	Details of claim received		Details of claim admitted				Amount of	Amount of any	Amount of	
No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	mutual dues, that may be set- off	claim not admitted
1	Gajendra Mercantiles Pvt Ltd	12-06-2024	11,94,83,519.00	11,94,83,519.00	unsecured Loan	Not Known			0	0	0.00